SPEED POST/FAX

No.1/2008/Import Safety/FSSAI
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare, Govt. of India
FDA Bhawan, Kotla Road
New Delhi-110002

Dated: 30th April, 2012

Subject: Ad-hoc guidelines for Alcoholic Beverages related to Imported Food Clearance Process by FSSAI's Authorized Officers - reg.

In continuation of FSSAI's letter of even number dated 16.02.2012 on the subject cited above, the undersigned is directed to convey that relaxation regarding rectification of minor labelling defects for clearance of imported alcoholic beverages issued vide aforesaid letter is extended from 20th April, 2012 for another three months or till further orders, whichever is earlier.

This issues with the approval of the Competent Authority.

Yours faithfully,

(R. K. Sharma)
Deputy Director
Ph.: 011-23237433

To

FSSAI's all Authorized Officers

Copy to:

1. PPS to Chairperson, FSSAI
2. Dir (E), FSSAI
3. Dir(S), FSSAI
4. Dir(QA&S)
5. FSSAI's Website